



\$~2, 3 & 4 (SDB)

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **W.P.(C) 3903/2017, CM APPLs.18718/2017, 19134/2017 & 27526/2018, CM APPL. 24495/2026, CM APPL. 24496/2026**

COURT ON ITS OWN MOTION

.....Petitioner

Through: Mr. Vishwajeet Singh Bhati, Adv. for
Mr. Siddharth Aggarwal, Sr.Adv.
Mr. Ayush Pratap, Mr. Vikas Pratap
Singh, Mr. Rohan Pratap Singh and Mr.
Devansh Singh, Advocates (M:
7004477516).
Mr. Chirmaya Sywal, Advocate.

versus

UNION OF INDIA & ORS

.....Respondent

Through: Mr. V. S. R. Krishna and Mr. V
Shashank Kumar, Advocates for
AIIMS.
Ms. Arunima Dwivedi CGSC with Ms.
Swati Jhunjhunwala and Ms. Monalisha
Pradhan, Advocates for UOI.
Mrs Avnish Ahlawat SC GNCTD
Services, Mr Nitesh Kumar Singh, Ms
Aliza Alam, Mr Mohnish Sehrawat,
Advs.
Ms. Radhika Bishwajit Dubey, CGSC
with Ms. Gurleen Kaur Waraich, Mr.
Kritarth Upadhyay, Mr. Amulya Dev
Mishra, Advs.
Mr. Rakesh Malhotra, Mr. Bharat
Malhotra and Ms. Gayatri Bhatia,
Advocates for MCD.

3(SDB)

AND

+ **W.P.(C) 8548/2017, CM APPLs. 985/2024, 50101/2024, 840/2026**
COURT ON ITS OWN MOTION

.....Petitioner

Through: Mr. Ashok Agarwal, Amicus.

versus

UNION OF INDIA AND ORS

.....Respondents



Through: Mr. V. S. R. Krishna and Mr. V Shashank Kumar, Advocates for AIIMS.

Mrs Avnish Ahlawat SC GNCT with Mr. Uday Singh Ahlawat, Ms. Tania Ahlawat and Mr. Nitish Kumar Singh, Advocates.

Mr. Amit Tiwari, CGSC with Ms. Ayushi Srivastava, Mr. Ayush Tanwar and Mr. Kushagra Malik, Advs. for UOI.

Ms. Harshita Nathrani, Adv for Mr. Sameer Vashisht, Standing Counsel (Civil) GNCTD.

4(SDB)

AND

+

W.P.(C) 15834/2025& CM APPL.64835/2025

KUTUMB THROUGH ITS TRUSTEE

.....Petitioner

Through: Mr. Rudra Vikram Singh, Mr. Ashirvad Kumar, Mr. Tarshith Bhardwaj, Ms. Rashmi, Mr. Avdhesh Kumar Varshney, Mr Kumar Saurabh Singh

versus

UNION OF INDIA AND ORS.

.....Respondents

Through: Ms. Avshreya Pratap Singh Rudy, CGSC with Mr. Ankit Khatri and Mr. Vivek Dewan Advs. for UOI.

CORAM:

JUSTICE PRATHIBA M. SINGH

JUSTICE MANMEET PRITAM SINGH ARORA

ORDER

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30.06.2026

1. This hearing has been done through hybrid mode.

CM APPL. 24496/2026 (for exemption) in W.P.(C) 3903/2017

2. Allowed, subject to all just exceptions. Application is disposed of.

W.P.(C) 3903/2017, CM APPLs.18718/2017, 19134/2017, CM APPL.



24495/2026 & 27526/2018

W.P.(C) 8548/2017, CM APPLs. 985/2024, 50101/2024, 840/2026

W.P.(C) 15834/2025 & CM APPL.64835/2025

3. On the last date of hearing, *i.e.* 29th May 2026 Court had issued directions in this matter, in respect of the issues that need to be addressed by the Ministry of Health and Family Welfare, Government of National Capital Territory of Delhi. In respect of the said issues, GNCTD was directed to file a status report.

4. Today an affidavit has been filed by Shri Rajesh Kumar, presently working as Deputy Secretary Health and Family Welfare, GNCTD, in which it is recorded that the *NextGen e-Hospital Management Information System* (HMIS) has been implemented in the following 38 hospitals in Delhi:-

S.No.	Health facility Name
1.	<i>Acharyashree Bhikshu Govt Hospital</i>
2.	<i>Ambedkar Nagar Hospital Dakshinpuri</i>
3.	<i>Aruna Asaf Ali Hospital</i>
4.	<i>ATTAR SAIN JAIN EYE & GENERAL HOSPITAL</i>
5.	<i>Ayurvedic And Unani Tibbia College And Hospital</i>
6.	<i>BABU JAGJIVAN RAM MEMORIAL HOSPITAL</i>
7.	<i>Bhagwan Mahavir Hospital Pitampura</i>
8.	<i>Burari Hospital</i>
9.	<i>Chacha Nehru Bal Chikitsalaya</i>
10.	<i>Chaudhry Brahm Prakash Ayurved Charak Sansthan</i>
11.	<i>Deen Dayal Upadhyay Hospital</i>
12.	<i>Deep Chand Bandhu Hospital</i>
13.	<i>DELHI STATE CANCER INSTITUTES</i>
14.	<i>DELHI STATE CANCER INSTITUTES (WEST)</i>
15.	<i>Dh Jpc Hospital</i>
16.	<i>Dr. Baba Saheb Ambedkar Hospital</i>



17.	<i>Dr B R Sur Homoeopathic Medical College Hospital And Research Centre</i>
18.	<i>Dr Hedgewar Arogya Sansthan</i>
19.	<i>Dr N C Joshi Memorial Hospital</i>
20.	<i>G B PANT INSTITUTE</i>
21.	<i>Guru Gobind Singh Govt Hospital</i>
22.	<i>Guru Nanak Eye Centre</i>
23.	<i>Guru Teg Bahadur Hospital</i>
24.	<i>Indira Gandhi Hospital</i>
25.	<i>Institute of Human Behaviour and Allied Sciences (IHBAS)</i>
26.	<i>Janakpuri Super Speciality Hospital</i>
27.	<i>Lal Bahadur Shastri Hospital</i>
28.	<i>Lok Nayak Hospital, GNCTD</i>
29.	<i>Maharishi Valmiki Hospital</i>
30.	<i>MAULANA AZAD INSTITUTE OF DENTAL SCIENCES</i>
31.	<i>Nehru Homeopathic Medical College And Hospital</i>
32.	<i>Pt Madan Mohan Malviya Hospital</i>
33.	<i>Rajiv Gandhi Super Speciality Hospital Tahirpur Delhi</i>
34.	<i>Rao Tula Ram Memorial Hospital</i>
35.	<i>Sanjay Gandhi Memorial Hospital</i>
36.	<i>Sardar Vallabh Bhai Patel Hospital</i>
37.	<i>SATYAWADI RAJA HARISHCHANDRA HOSPITAL</i>
38.	<i>Shri Dada Dev Matri Avum Shishu Chikitsalya Hospital</i>

5. In addition, it is submitted that a total of 14 modules forming part of the said NextGen e-Hospital platform have been successfully deployed. The said modules include:-

- i) Out-Patient Department (OPD)
- ii) In-Patient Department (IPD)
- iii) Medical Records Department (MRD)



- iv) Laboratory Information System (LIS)
- v) Radiology Information System (RIS)
- vi) Online Registration System (ORS), along with other essential hospital management modules facilitating comprehensive digital healthcare administration.

6. It is also submitted that the data relating to ICU beds for emergencies across the hospitals in Delhi is accessible through the '**Delhi ICU Beds Saarthi**' mobile application, which is already functional on the Google Play Store. However, the said application is also stated to be under upgradation process.

7. Accordingly, let a live demo be organized for the Court, of both the *NextGen e-Hospital Management Information System* and the daily '**ICU Beds Saarthi**' application by a concerned competent official on the next date of hearing.

8. In addition, let at least two competent officials from any of the 38 hospitals listed above be also asked to join the Court online to inform and assist the Court as to any shortcomings in the implementation of the HMIS platform.

9. In addition to this, a note has been circulated by Id. *Amicus Curiae* highlighting certain serious issues in the Delhi State Cancer Institute where there is equipment which is lying unused leading to long delays in treatment. The main reason for non-utilization of the equipment appears to be the lack of trained staff.

10. Let the Id. Counsel for the GNCTD look into this note and keep their response ready for the next date of hearing.

11. Any senior official who is looking after the administration of the Delhi



State Cancer Institute shall also join Court proceedings on the next date of hearing.

12. **CM APPL. 24495/2026** is an application moved by Mr. Sourav Gupta, resident of Ambedkar Nagar raising certain issues in respect of the Ambedkar Nagar Hospital.

13. Let the issues which Mr. Sourav Gupta wishes to raise be briefed to the Id. Amicus Curiae so that the same can be raised by the Id. *Amicus Curiae*.

14. **CM APPL. 24495/2026** is accordingly disposed of.

15. List on 3rd July, 2026.

PRATHIBA M. SINGH, J

MANMEET PRITAM SINGH ARORA, J

JUNE 30, 2026

MR/SS